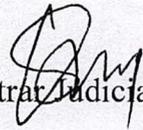


HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

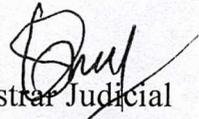
In partial modification to the earlier notice issued regarding the hearing of the cases listed for 31st of January, 2026, in the Regular Cause list before Hon'ble Mr. Justice Javed Iqbal Wani, it is hereby notified for the information of all the concerned that the cases listed from Sr. Nos. 10 to 16 in the Regular Cause list, being tied up / assigned matters, shall be taken up for hearing by the Single Bench of Hon'ble Mr. Justice Javed Iqbal Wani.

Dated:- 31-01-2026.


Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Shahzad Azeem.
... for information.
3. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court and for making all the necessary arrangements.
4. Incharge Development Team for necessary action.
5. Notice boards.
6. Office file.

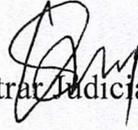

Registrar Judicial

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
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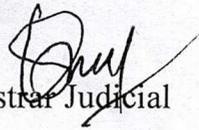
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